

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2369**  
**TO BE ANSWERED ON 19/12/2025**

**DIGITAL PAYMENT UNDER MGNREGS**

2369 Dr. Ashok Kumar Mittal:

Will the Minister of Rural Development be pleased to state:

- (a) average number of days of wage delay under MGNREGS in Financial Year 2025-26, details thereof;
- (b) whether Aadhaar-based payment systems have led to transaction failures for rural workers, if so, details thereof and if not, reasons for the same;
- (c) steps being taken to address exclusion of non-verified beneficiaries, details thereof; and
- (d) whether the Ministry plans an independent review of the digital payment architecture to ensure timely and fair disbursement of wages, if so, the details thereof and if not, reasons for the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a) to (d): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement Aadhar Payment Bridge System (APBS). This has been made mandatory with effect from 1<sup>st</sup> January 2024.

APBS helps in improving the transparency and accountability of Wage distribution under the scheme and ensure faster crediting of wages in the account of beneficiaries. Aadhar Authentication also reduces leakage and corruption and ensures that only legitimate beneficiaries with verified identities receive wages. In case of failure in payment through APBS, an alternative route to make payment is available through account-based payment that is National Automated Clearing House. Currently, against total of 12.15 crore active workers Aadhaar seeding of 99.67% have already been completed. State/UTs are continuously being monitored by the Central Government for achieving 100% Aadhaar Seeding and APBS conversion in NREGASoft. As and when any issue is flagged by the State/UT or any other stakeholders, the same is resolved on priority basis.

Monitoring and evaluation is a continuous process under Mahatma Gandhi NREGS. The Ministry regularly reviews the performance of the States/UTs, including digital payment, through various mechanisms such as Mid-Term Review, Common Review Mission, Labour Budget meetings, National Level monitoring, virtual conference meetings and field visits. Depending on the need and requirements for effective implementation of the Scheme, review and course correction are taken up.

State/Union Territories-wise percentage of Fund Transfer Orders (FTOs) generated within T+8 days of muster roll closure under the Mahatma Gandhi NREGS during current financial year 2025-26 (as on 16.12.2025) is given at **Annexure**.

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**Annexure referred to in reply to parts (a) to (d) of Rajya Sabha Unstarred Question No. 2369 dated 19.12.2025.**

State/Union Territories wise percentage of Fund Transfer Orders (FTOs) generated within T+8 days of muster roll closure under the Mahatma Gandhi NREGS during current financial year 2025-26 (as on 16.12.2025).		
SI. No.	State/Union Territories	Timely FTO Generation within T+8 days % For FY 2025-26
1	Andaman and Nicobar	8.35
2	Andhra Pradesh	99.97
3	Arunachal Pradesh	64.33
4	Assam	96.67
5	Bihar	94.33
6	Chhattisgarh	98.45
7	Dn Haveli And Dd	27.35
8	Goa	61.44
9	Gujarat	98.42
10	Haryana	80.53
11	Himachal Pradesh	96.81
12	Jammu And Kashmir	91.61
13	Jharkhand	99.97
14	Karnataka	96.49
15	Kerala	97.89
16	Ladakh	68.1
17	Lakshadweep	0
18	Madhya Pradesh	97.18
19	Maharashtra	79.9
20	Manipur	26.14
21	Meghalaya	77.47
22	Mizoram	88.56
23	Nagaland	53.88
24	Odisha	98.37
25	Puducherry	31.33
26	Punjab	79.66
27	Rajasthan	97.78
28	Sikkim	89.46
29	Tamil Nadu	99.98
30	Telangana	99.38
31	Tripura	97.23
32	Uttar Pradesh	96.53
33	Uttarakhand	99.95
34	West Bengal	0
	Total	95.15

(As per NREGASoft)

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